

(b) whether there has been differences in the pay scales of the above two categories of employees earlier also since the pilots run the risk of their lives;

(c) whether the Union Government have recently recognised this theory; and

(d) the remedial steps taken to resolve the issue ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) to (d) The Ajit Kumar Committee considered anomalies in pay and allowances of the Armed Forces personnel arising out of the Fifth Central Pay Commission recommendations including the disparity in the ground duty engineering staff and the pilots of the Indian Air Force and has submitted its report. Appropriate decision will be taken after due consideration.

[English]

Air Service from Dehradun

4272. MAJ. GEN. BHUWAN CHANDRA KHANDURI (AVSM) : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether regular flights were being operated to and fro from Jolly Grant Aerodrome (Dehradun);

(b) whether Government propose to re-start air service to this Aerodrome;

(c) if so, the date by which it will be resumed; and

(d) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) and (c) No, Sir.

(d) The airport at Dehradun is capable of accepting only smaller capacity aircraft. The shortage of such aircraft does not at present permit Indian Airlines/Alliance Air to operate their services to this destination. Private Operators having smaller aircraft are being encouraged to include new stations such as Dehradun in their network, subject to viability.

Unauthorised Constructions in Government Quarters

4273. SHRI INDRAJIT GUPTA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of complaints received regarding unauthorised constructions made in Government quarters in Babar Place, New Delhi during the last six months;

(b) the steps taken/proposed to be taken to remove the unauthorised constructions; and

(c) the time by which the unauthorised constructions are likely to be removed ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) 3.

(b) and (c) Removal of unauthorised construction is a continuous process. Action is initiated as and when any unauthorised construction is reported.

Notices have been issued to the concerned allottees to remove the unauthorised construction within 15 days of the issue of Notice.

Strength of RPF/RPSF

4274. SHRI BACHI SINGH RAWAT 'BACHDA' : Will the Minister of RAILWAYS be pleased to state :

(a) the strength of RPF/RPSF, zone-wise;

(b) whether the strength of this force has been increased proportionate to the increase in the number of goods/passenger trains, other vital installations and needs keeping in mind the 'Bhave Committee' recommendation;

(c) if not, the reasons rationale therefor;

(d) whether all the railway station platforms, railway yards, diesel/electric sheds, goods/parcel sheds are manned by RPF round the clock as per need;

(e) if not, the reasons therefor; and

(f) the steps taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMANTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a)

Railway	Strength
Central	7182
Eastern	10782
Northern	9347
N.E.	4433
N.F.	4476
Southern	5250
S.C.	3966
S.E.	8898